

**Title:** Observation by the Speaker regarding motion under Rule-184 pertaining to Calling upon Prime Minister to drop three Cabinet Ministers on the Babri Masjid Demolition case.

**11.03 Hrs.**

MR. SPEAKER: I have one more observation to make.

I have to inform the House that at a meeting of Leaders of Parties held yesterday, it was decided by a consensus to discuss the following matter on a Motion under Rule 184:-

"That this House calls upon the Prime Minister to drop three Ministers from his Government namely Shri Lal Krishna Advani, Dr. Murli Manohar Joshi and Kumari Uma Bharti against whom *prima facie* charges have been found to exist for their involvement in the demolition of the Babri Masjid on 6<sup>th</sup> December, 1992 and disapproves the stand of the Prime Minister seeking to exonerate the concerned Ministers."

Since, there is now a general agreement on the Motion, I am inclined to allow a discussion on the above Motion. I hope the House agrees.

There shall be no Zero Hour today and the House will take up discussion on the Motion at 12.30 p.m. or immediately after the completion of the items relating to laying of papers and introduction of Bills, etc.

I would like to urge upon the House to ensure that nothing is said during the debate which may prejudice the course of justice in any manner.

I would also urge upon the hon. Members to discuss the matter in an orderly and peaceful manner and keep the standard of the debate high.

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**12.09 hrs.**